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Title: Motion for leave to introduce and pass the Appropriation (Railways) Vote on Account Bill, 1999. Motion adopted and Bill passed.

THE MINISTER OF RAILWAYS (SHRI NITISH KUMAR): Sir, I beg to move for leave to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 1999-2000 for the purposes of Railways.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 1999-2000 for the purposes of Railways."

The motion was adopted.

SHRI NITISH KUMAR: Sir, I introduce the Bill.

SHRI NITISH KUMAR: Sir, I beg to move:

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 1999-2000 for the purposes of Railways, be taken into consideration."

MR. SPEAKER: The question is:

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 1999-2000 for the purposes of Railways, be taken into consideration."

The motion was adopted.

MR. SPEAKER: Now, the House shall take up clause-by-clause consideration of the Bill.

The question is:

"That clauses 2 and 3 stand part of the Bill."

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

The Schedule was added to the Bill.

Mr. Speaker: The question is

" That clause 1, the enacting Formula and the Title stand part of the Bill"

The motion was adopted

Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI NITISH KUMAR: Sir, I beg to move:

"That the Bill be passed."

MR. SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.
